

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No.606  
IB/75/ND/2024

**IN THE MATTER OF:**

**Exicom Energy Systems Private Limited**

...PETITIONER

**Vs**

**Sieger Robotek Electric Private Limited**

...RESPONDENT

**Section**

**U/s 9 of IBC, 2016**

**Order delivered on 01.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :**

**For the Respondent/Corporate Debtor :**

**ORDER**

Ld. Counsel for the Operational Creditor is present and sought further time to argue the matter. List the matter on **29.05.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**